

IN THE INCOME TAX APPELLATE TRIBUNAL “PATNA BENCH”, PATNA
(VIRTUAL HEARING AT KOLKATA)

SHRI GEORGE MATHAN, JUDICIAL MEMBER
SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

I.T.A. No. 458/Pat/2024
(Assessment Year 2012-13)

Cowboys Agro Farms Private Limited,
Pankaj Market, First Floor, Gudri Road,
Hajipur, Vaishali, (Bihar)-844101
[PAN: AAOCS6659N]

..... **Appellant**

vs.

Income Tax Officer, Ward 1(3),
Vaishali-Hajipur

..... **Respondent**

Appearances by:

Assessee represented by : None (withdrawal application)

Department represented by : Sh. Ashwani Kr. Singal, JCIT

Date of concluding the hearing : 25.06.2025

Date of pronouncing the order : 30.06.2025

ORDER

PER SANJAY AWASTHI, ACCOUNTANT MEMBER

1. This appeal arises from order u/s 250 of the Income Tax Act, 1961 (hereafter “the Act”), passed by Ld. Commissioner of Income Tax (Appeals), National Faceless Appeal Centre (NFAC), Delhi, vide order dated 24.04.2024.

1.1. In this case, the Ld. AR has placed on record documents pertaining to the settlement of the case under the Direct Tax Vivad Se Vishwas Scheme-2024 as under:

“1. That the appellant had submitted application in the prescribed Form 1 under the Direct Tax Vivad Se Vishwas, Scheme, 2024 and the Commissioner of Income-tax, Patna has been pleased to issue Form – 2 the assessee vide acknowledgement no. 882679521250225.

2. That the assessee has deposited the tax as payable as per column (9) of Form 2, copy of tax deposit challan attached herewith.

3. That, therefore, it is requested to permit the appellant to withdraw the appeal pending before your Honour subject to issuance of Form 4 under DTVSV SCHEME, 2024.”

2. Considering the application for withdrawal of the present appeal as extracted above, we allow the same.
3. In result, this appeal is dismissed, having as being withdrawn.

Order pronounced on 30.06.2025

Sd/-
(George Mathan)
Judicial Member

Sd/-
(Sanjay Awasthi)
Accountant Member

Dated: 30.06.2025
AK, Sr. P.S.

Copy of the order forwarded to:

1. Cowboys Agro Farms Pvt. Ltd.
2. Income Tax Officer, Ward 1(3), Vaishali-Hajipur
3. Pr. CIT
4. CIT(A)
5. CIT(DR)

//True copy//

By order

Assistant Registrar, Kolkata Benches